

Allocation for Sarva Shiksha Abhiyan

†1256. SHRI SURENDRA LATH.

SHRI KRIPAL PARMAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

the amount provided to each State under the Sarva Shiksha Abhiyan during the last two years;

whether the amount provided to the States has not been utilised properly resulting failure of the scheme;

if so, the States that have not utilised the amount properly;

whether lack of proper monitoring mechanism for the scheme is the reason for this failure; and

if so, what steps have been taken to put such a monitoring system in place?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M D. ALI ASHRAF FATMI) (a) to (e) A Statement showing amounts available for SSA with the States and UTs and expenditure incurred by each State and UT during the years 2003-04 and 2004-05 is enclosed See below. The utilisation of funds available under SSA and the progress against physical targets in the past two years has been satisfactory. During 2004-05, the States/ UTs utilised 85.34% of funds available to them.

The States of Bihar, West Bengal, Arunachal Pradesh, Meghalaya, Sikkim and Delhi had a comparatively low rate of overall expenditure during 2004-05.

The Central Government has taken up rigorous monitoring and review of implementation of SSA in all the States & UTs.

†Original notice of the question was received in Hindi.

Statement

Details of amount available for SSA with the States and UTs and expenditure incurred by them

		Rupees in lakhs			
		2003-2004		2004-2005	
Sl. No.	Name of the State d	Funds available* uring 2003-04	Expenditure available* during 2004-05	Funds	Expenditure
1	2	3	4	5	6
1.	Andhra Pradesh	20160.570	20183.4	43370.330	39708.58
2.	Assam	18615.040	18500.9	26864.420	22381.5
3.	Arunachal Pradesh	2591.370	1454.46	4376.280	1819.93
4.	Bihar	41386.490	24689.41	56017.850	34590.96
5.	Chhattisgarh	12937.140	7627.39	32611.310	29564.93
6.	Gujarat	16906.210	12844	28029.320	18607.02
7.	Haryana	10341.710	8930.66	18498.090	11359.14
8.	Himachal Pradesh	7601.890	6661.94	9622.850	8354.41
9.	Jammu & Kashmir	8282.000	7426.47	10828.680	8156.52
10.	Jharkhand	19317.740	11127.96	33088.830	29250.32
11.	Karnataka	17962.000	13591.63	39451.700	34416.35
12.	Kerala	7638.610	6317	12255.720	9383.78
13.	Madhya Pradesh	62200.680	36077	69967.919	59785
14.	Maharastra	37198.370	32203.31	47887.070	38955.7
15.	Manipur	500.000	0	2093.000	1354.93
16.	Meghalaya	1867.250	2285.37	3634.330	2150.33
17.	Mizoram	1491.730	951.68	4793.230	4478.66
18.	Nagaland	1334.850	0	3039.020	2751.24
19.	Orissa	20662.420	15812	36382.840	28060.7
20.	Punjab	12439.850	10304.96	12623.460	9636.43
21.	Rajasthan	26415.970	21423	23298.517	39590.65

[5 December, 2005]

RAJYA SABHA

1	2	3	4	5	6
22.	Skkim	640.230	657.3	1626.980	755.82
23.	Tamil Nadu	26121.160	24532.3	37820.630	36638
24.	Tripura	4608.220	4598.22	5741.960	5110
25.	Uttaranchal	7351.480	6567.15	13018.980	9750.77
26.	Uttar Pradesh	59234.390	47427	129372.150	125165
27.	West Bengal	45321.620	16945.95	61514.350	50950
28.	A & N Islands	497.960	433.11	542.020	272.08
29.	Chandigarh	273.540	196.98	759.620	122
30.	Dadra & N. Haveli	0.000	1.21	784.420	0
31.	Delhi	2267.180	515	1905.000	860.67
32.	Lakshadweep	0.000		12.030	0
33.	Pondicherry	178.040	139.22	513.900	65

*Funds available include releases by Central Government, State Government and opening balance at the beginning of the year.

Common School System

1257. SHRI DARA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

whether there is any proposal under Government's consideration to introduce "Common School System (CSS)" as per the National Education Policy, 1986 by incorporating the CSS in the Compulsory Education Bill;

whether Government have so far finalized the Compulsory Education Bill; and

if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHARF FATMI): (a) Yes, Sir. elements of the Common School System are included in the Right to Education Bill, 2005.